GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:1317
ANSWERED ON:29.11.2011
NEW GUIDELINES FOR TV CHANNELS
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Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has recently formulated new guidelines/tightened existing norms for granting/renewal of licences for TV channels;
- (b) if so, the details thereof;
- (c) whether some broadcasters have shown resentment over the new norms/guidelines for TV channels;
- (d) if so, the details thereof including the major grievances of the TV channels/broadcasters;
- (e) whether these grievances have since been addressed by the Government; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C. M. JATUA)

- (a)& (b) Based on the Telecom Regulatory Authority of India (TRAI) recommendations, the Government had formulated a proposal for certain amendments in the extant Policy Guidelines for Uplinking and Downlinking of TV channels which have been approved by the Union Cabinet in its meeting held on 7th October 2011. Salient features of the policy amendments are annexed.
- (c) No such representation has been received from broadcasters in this regard.
- (d) to (f) Does not arise.